

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-119/2001/ 4221/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti Sharmila Bhuyan,
District and Sessions Judge,
Nalbari.

Dated Guwahati the 9th August, 2019.

Sub: **Station leave permission.**

Ref:- Your letter No. DJNB/3556 Date 06.08.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for station leave permission w.e.f. the evening of 09.08.2019 till the morning of 13.08.2019, has been ~~granted/rejected~~. The senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-119/2001/4222 /A, dated 9.8.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

[Signature]
09/08/19

JT. REGISTRAR (VIGILANCE)

[Signature]